

HOW TO APPLY ONLINE

- A. All eligible candidates shall visit the below mentioned websites to apply online application for the post of Stenographers, Typists, Typist-Copyists and Peons

**www.karnatakajudiciary.kar.nic.in/districtrecruitment.asp
<http://ecourts.gov.in/bangalore>**

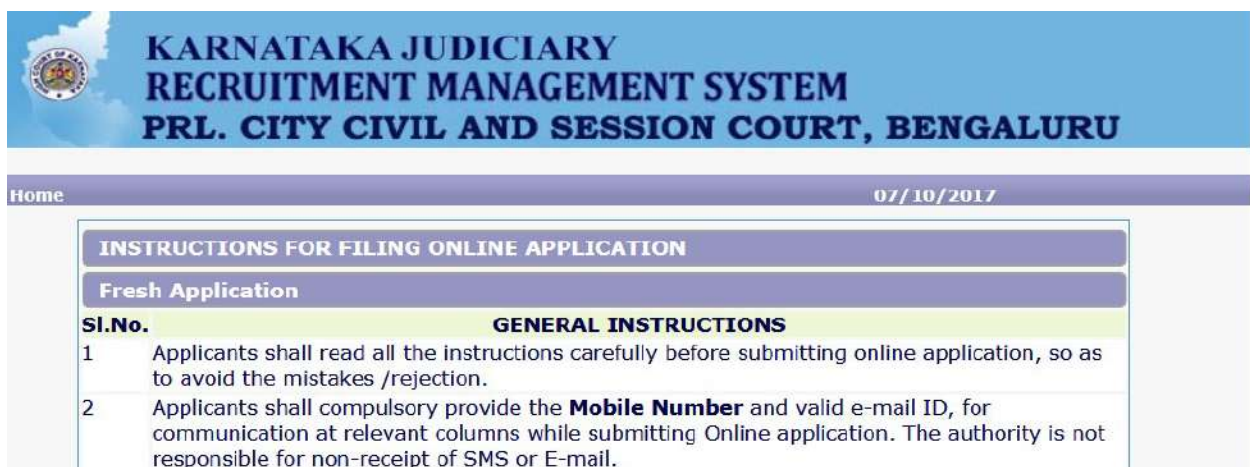
- B. Click on “Apply online” button as shown in shown in the screen below



The screenshot displays the Karnataka Judiciary Recruitment Management System interface for the PRL City Civil and Session Court, Bengaluru. The page header includes the court's name and the date 07/10/2017. A table lists recruitment posts with columns for Sl.No., Notfn No, Name of the post, Last Date, and Status. The first row shows a recruitment for Stenographer with a last date of 10/10/2017. The second row, under 'Age Relaxation', lists various categories and their respective age limits. The third row, under 'Minimum Qualification', lists two categories: 1] X Std/S.S.L.C and 2] Sr.Gr.English Shorthand. A red box highlights the 'Apply online' button in the Status column of the first row, with a red arrow pointing to it.

Sl.No.	Notfn No	Name of the post	Last Date	Status
1	ADM /2017	Recruitment for the post of Stenographer	10/10/2017	Apply online
2	Age Relaxation General Merit GM, Candidates Age-Min. 18 Years To Max. 35 Years Cat-2A,Cat-2B,Cat-3A,Cat-3B, Candidates Age-Min. 18 Years To Max. 38 Years SC/ST Category-I Candidates Age-Min. 18 Years To Max. 40 Years			
3	Minimum Qualification 1] X Std/S.S.L.C 2] Sr.Gr.English Shorthand			

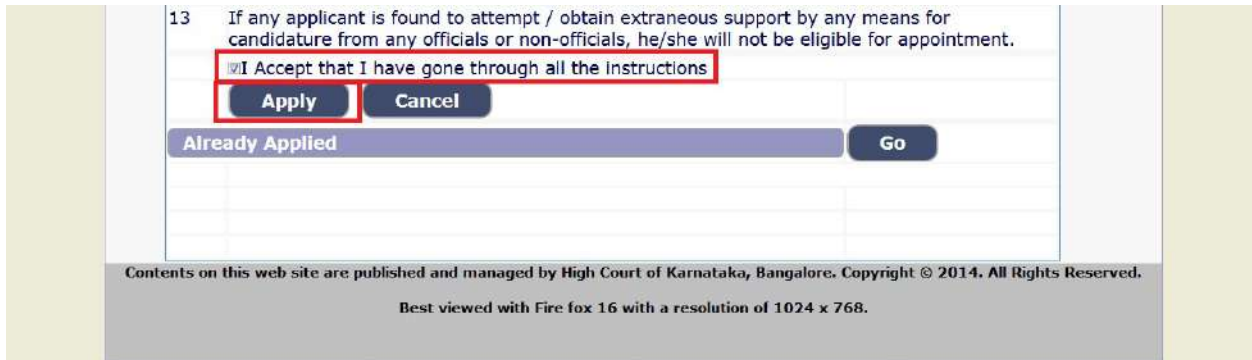
- C. Candidates shall read the “GENERAL INSTRUCTIONS” carefully before submitting the online application so as to avoid mistakes or rejection of application.



The screenshot displays the 'INSTRUCTIONS FOR FILING ONLINE APPLICATION' section of the Karnataka Judiciary Recruitment Management System. The page header includes the court's name and the date 07/10/2017. The section is titled 'Fresh Application' and contains a table with columns for Sl.No. and GENERAL INSTRUCTIONS. The first row states that applicants should read all instructions carefully before submitting an online application to avoid mistakes or rejection. The second row states that applicants must compulsorily provide their mobile number and a valid e-mail ID for communication at relevant columns while submitting an online application, and that the authority is not responsible for non-receipt of SMS or E-mail.

Sl.No.	GENERAL INSTRUCTIONS
1	Applicants shall read all the instructions carefully before submitting online application, so as to avoid the mistakes /rejection.
2	Applicants shall compulsorily provide the Mobile Number and valid e-mail ID, for communication at relevant columns while submitting Online application. The authority is not responsible for non-receipt of SMS or E-mail.

- D. Candidates shall confirm that the “General Instructions” have been read by click check box “I Accept that I have gone through all the instructions” and click “Apply” Button to proceed for online application.



13 If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

I Accept that I have gone through all the instructions

Apply **Cancel**

Already Applied **Go**

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- E. Candidates shall ensure that they are submitting online application for correct post



**KARNATAKA JUDICIARY
RECRUITMENT MANAGEMENT SYSTEM
PRL. CITY CIVIL AND SESSION COURT, BENGALURU**

Home 07/10/2017

*** fields are mandatory, Best views on Mozilla Firefox 16,google chrome 10 and higher versions**

RECRUITMENT FOR THE POST OF STENOGRAPHER
Notification No. ADM /2017 Last Date : 10/10/2017
Post: * STENOGRAPHER

Personal Information

1. Name of the Applicant in full(as In X/SSLC Marks card).* (Max 50 Characters)

- F. Candidates shall submit the correct “Personal Information”. Fields marked with “*” mark are compulsory fields.

PERSONAL INFORMATION

Personal Information	
1. Name of the Applicant in full(as in X/SSLC Marks card):*	RAJA (Max 50 Characters)
2. Name of Father/Husband/Guardian:*	Father: Kumar (Max 50 Characters)
3. Gender:*	<input checked="" type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Others
4. Date of Birth:*	20 / June / 1981 Age as on Last date of Notification: 36Yrs 3Mon 21days
5. Are you applying for Residual-Parent Cadre of Karnataka?:*	<input checked="" type="radio"/> Yes <input type="radio"/> No
6. Are you applying for 371J Hyderabad-Karnataka region (Local Cadre)?*:*	<input checked="" type="radio"/> Yes <input type="radio"/> No If yes, Date of Certification: _____
7. Category Claimed:*	GM - General Merit
8. Reservation:	<input type="checkbox"/> (a). RURAL Date of Certification: _____ <input type="checkbox"/> (b). Physically Challenged Date of Certification: _____ Quota : <input type="checkbox"/> (c). Kannada Medium Date of Certification: _____ <input type="checkbox"/> (d). Displaced from Projects Date of Certification: _____ <input type="checkbox"/> (e). EX-Servicemen (No.Yrs) _____
9. Marital Status :*	<input checked="" type="radio"/> Married <input type="radio"/> UN-Married --Select--
10. Citizen :*	Indian

1. The Candidates shall enter the name as mentioned in “S.S.L.C” marks card.
2. The Candidates shall enter the name of Father, Husband or Guardian as applicable.
3. The Candidates shall select “Gender” correctly i.e., Male, Female or Others
4. Enter correct “Date of Birth”.
5. Click ‘Yes’ if Candidates are applying for Residual-Parent Cadre of Karnataka.
6. Click ‘Yes’ if Candidates are applying under 371J Hyderabad-Karnataka region (Local Cadre).
7. The Candidates shall select the correct “Category” from the list i.e., GM-General Merit, SC-Scheduled Caste, ST-Scheduled Tribe, Category-I, Category-IIA, Category-IIB, Category-IIIA, Category-IIIB
8. The Candidates shall check the required ‘Quota’ under “Reservation”

Women, Rural, Physically Challenged, Kannada Medium, Project Displacement, Ex-Serviceman

9. The Candidates shall enter correct “Marital Status” i.e., Married or Unmarried and further whether the Candidate is Single, Divorced, Widowed or Judicially-Separated if applicable.
10. The Candidates shall enter correct Citizenship details.

CONTACT INFORMATION

11. The Candidates shall enter correct “Contact Information”

The Candidates shall enter correct Present and Permanent Address i.e., Door No. / Street, Area, State, District, Taluk and Pincode. The candidates shall enter correct mobile number and valid email id if any.

The screenshot shows a web form titled "Contact Information" with the following fields and values:

- 11. a) Present Address ***
 - Door No/Street/Place : No.1, Street road
 - Area : Jagaganagar
 - State : * KARNATAKA
 - District : * BENGALURU
 - Taluk : * BENGALURU
- If not Karnataka State, Please Specify District and Taluk**
 - District: (Max 20 Characters)
 - Taluk: (Max 20 Characters)
 - PinCode : * 560001
- b) Permanent Address**
 - Same as Present Address: YES
 - Door No/Street/Place : No.1, Street road
 - Area : Jagaganagar
 - State : KARNATAKA
 - District : BENGALURU
 - Taluk : BENGALURU
- If not Karnataka State, Please Specify District and Taluk**
 - District: (Max 20 Characters)
 - Taluk: (Max 20 Characters)
 - PinCode : 560001
- 12. a). Mobile No. : *** 9876543210
- b). Landline No. :**
- 13. E-MAIL ID:** rajaemailid@gmail.com
- 14. Whether the Applicant is in service of Union of India / State Government and their Undertaking ?** Yes No
- If yes, give details** (No. of Years) (Months)



12. The Candidates shall enter Mobile Number correctly and landline number if any
13. The Candidates shall enter correct and valid e-Mail ID.
14. If the Candidate is in service of Union of India or State Government or any undertaking, Click “Yes” and submit the service details as sought.
15. The Candidates shall enter the details of Departmental Enquiry if any
16. If the Candidate is a party to any Civil or Criminal Proceedings in any of the Court, details shall be submitted.

Taluk:	(Max 20 Characters)
PinCode :	
12. a). Mobile No. :*	
b). Landline No.:	
13. E-MAIL ID:	
14. Whether the Applicant is in service of Union of India / State Government and their Undertaking ? : *Yes No	
If yes, give details	(No. of Years) (Months)
Date of NOC Certificate issued:	(dd/MM/yyyy)
15. Is there any Departmental Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? : Yes No	
If yes, give details	(Max 80 characters)
16. Whether the applicant is /was a party to any Civil /Criminal Proceedings : Yes No	
If yes, give details	(Max 100 characters)
<input checked="" type="checkbox"/> I do hereby solemnly and sincerely affirm that the statement made and the informations furnished above is true. Should it however be found that any information furnished herein is untrue in material particulars, I realise that I am liable for criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.	
<input type="button" value="Preview"/> <input type="button" value="Clear"/>	

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G. The Candidates shall confirm the information submitted by checking the acceptance clause as shown in below screen. The candidates shall click on “Preview” button to proceed further.

After clicking “Preview” button, the following screen showing the candidate details would be displayed

 KARNATAKA JUDICIARY RECRUITMENT MANAGEMENT SYSTEM PRL. CITY CIVIL AND SESSION COURT, BENGALURU	
Home	07/10/2017
 REGISTRAR CITY CIVIL COURT, BENGALURU	
Notification No:	ADM /2017
Applied for the Post :	STENOGRAPHER
Personal Information:	
1. Name of the Applicant :	RAJA
2. Name of the Father :	s/o KUMAR
3. Gender :	Male
4. Date of Birth :	20/6/1981
Age as on Last date of Notification :	36Yrs 3Mon 21days
5. Are you applying for Residual-Parent Cadre of Karnataka?:	YES
6. Are you applying for 371J Hyderabad-Karnataka region (Local Cadre)?:	NO
7. Category Claimed:	GM - General Merit
8. Reservation :	a). Rural: No b).Physically Challenged: NO c). Kannada Medium: NO d).Displaced from Projects: NO e). EX-Servicemen : NO
9. Marital Status :	Married
10. Citizen :	Indian

Taluka :	BENGALURU
PinCode :	560001
b)Permanent Address	
Same as Present Address	YES
Door No/Street No/Place :	No.1, Street road
Area :	Jaganagar
State :	KARNATAKA
District :	BENGALURU
Taluka :	BENGALURU
PinCode :	560001
12. a) Mobile Number :	9876543210
b) Landline Number :	
13. E-mail ID :	rajaemailid@gmail.com
14. Whether the Applicant is in service of Union of India / State Government and their Undertaking? :	YES -8(No. of Yrs) 1(Months)
Date of NOC Certificate Issued:	07/10/2017
15. Is there any Departmental Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? :	No
16. Whether the applicant is /was a party to any Civil /Criminal Proceedings :	No
Enter the text as shown in the image*	ebfa07 ebfa07
<input checked="" type="checkbox"/> I do hereby confirmed all information that was submitted are correct	
<input type="button" value="Save & Continue"/>	<input type="button" value="Edit"/>

Further the Candidates shall enter the captcha and shall confirm the details. Click on “Save & Continue” button to proceed further or click on “Edit” button to modify the details as shown in above screen. Further changes / modifications cannot be done once the ‘OK’ button is clicked as shown in the below screen.

14. Whether the Applicant is in service of Union of India / State Government and their Undertaking? :	YES -8(No. of Yrs) 1(Months)
Date of NOC Certificate Issued:	07/10/2017
15. Is there any Departmental Enquiry Pending / Contemplated / Ending with imposition of penalty against the Applicant? :	No
16. Whether the applicant is /was a party to any Civil /Criminal Proceedings :	No
Enter the text as shown in the image*	ebfa07 ebfa07
<input checked="" type="checkbox"/> I do hereby confirmed all information that was submitted are correct	
<input type="button" value="Save & Continue"/>	<input type="button" value="Edit"/>

Further modifications / changes cannot be made. Click OK to Confirm or CANCEL to Modify / Change !

- The Candidates shall note down the “Reference Number” generated and enter the OTP (One Time password) received. After entering OTP click on “Submit” button to proceed further.

KARNATAKA JUDICIARY RECRUITMENT MANAGEMENT SYSTEM PRL. CITY CIVIL AND SESSION COURT, BENGALURU	
Home	07/10/2017
Please Note down the Reference No for the Applicant details for further communication. One time password is sent through SMS/Email please Check! Once, One Time Password has Expired or Invalid Please Apply for Fresh Application	
Application Information	
Applied for the Post.:	STENOGRAPHER
Reference No.:	201779STG000011
Re-type Reference No.:	
Valid Till:	07/10/2017 20:36:04
Enter One Time password:	
<input type="submit" value="Submit"/>	
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EDUCATIONAL INFORMATION

Candidates shall enter correct Educational Information.

Candidates shall enter the VII Standard marks details, S.S.L.C or equivalent mark details, Shorthand & Typing Marks details as applicable.

Click on “ADD” button to add next education details. Click on “DELETE” button to remove the education details.

17. Educational Information

Guidelines for Qualification Details

X/SSLC Qualification

In case of Marks in Grade System, **Maximum SGPA, Obtain SGPA and Enter CGPA Grade points is Compulsory.**

a. X/SSLC **Marks should be entered compulsorily..**

b. Senior Typewriting and Senior Shorthand examinations both in Kannada and English Marks should entered compulsorily..

OR

Diploma in Commercial Practice/Secretarial Practice or any other examination recognized as equivalent examination, Senior Typewriting and Senior Shorthand both in Kannada and English of Subject Marks of **MaximumMarks and ObtainMarks should be entered compulsorily.**

Qualification	X Std/S.S.L.C
Board	KSEEB
Is your qualification marks card issued in grade points (CGPA)? * <input type="radio"/> Yes <input checked="" type="radio"/> No	
Year of Passing	1997
Maximum Marks	625
Obtained Marks	492
<input type="button" value="Add"/>	

Note: Marks obtained in X/SSLC, Senior Typing and Senior Shorthand examination(Both in English and Kannada) shall be furnished,Otherwise Application stands disqualified..

Qualification Details :						
Qualification	Board	Year of Passing	Maximum Marks	Obtained Marks	Percentage	Click to delete
X Std/S.S.L.C	KSEEB	1997	625	492.00	78.72	<input type="button" value="Delete"/>

Subject Marks of **MaximumMarks and ObtainMarks should be entered compulsorily.**

Qualification	Sr.Gr Kannada Typing
Board	KSEEB
Is your qualification marks card issued in grade points (CGPA)? * <input type="radio"/> Yes <input checked="" type="radio"/> No	
Year of Passing	1999
Maximum Marks	200
Obtained Marks	155
<input type="button" value="Add"/>	

Note: Marks obtained in X/SSLC, Senior Typing and Senior Shorthand examination(Both in English and Kannada) shall be furnished,Otherwise Application stands disqualified..

Qualification Details :						
Qualification	Board	Year of Passing	Maximum Marks	Obtained Marks	Percentage	Click to delete
X Std/S.S.L.C	KSEEB	1997	625	492.00	78.72	<input type="button" value="Delete"/>
Sr.Gr.English Shorthand	KSEEB	1999	200	125.00	62.50	<input type="button" value="Delete"/>
Sr.Gr.English Typing	KSEEB	1999	200	135.00	67.50	<input type="button" value="Delete"/>
Sr.Gr Kannada Shorthand	KSEEB	1999	200	145.00	72.50	<input type="button" value="Delete"/>
Sr.Gr Kannada Typing	KSEEB	1999	200	155.00	77.50	<input type="button" value="Delete"/>

Click on "Save & Continue" button to proceed further.

PHOTO and SIGNATURE UPLOAD

Candidates shall confirm that the Passport size Photo and Signature does not exceed 50 kb. Click on “Browse...” button to select the photo and signature and click on “Upload” button to upload the photo and signature.

For Signature Upload: Select 'Applicant Signature' in the the Dropdown, Browse your signature file & Click on Upload button

Photo Passport Size: Photo Passport Size ▾ Browse... No files selected. **Upload** ←

(Max. File Size 50kB)

Applicant Signature: Applicant Signature ▾ Browse... No files selected. **Upload** ←

(Max. File Size 50kB)

I hereby declare that the above information is true to the best of my knowledge and information.

Submit **Preview** **Back**

The Candidates shall declare that the information submitted is correct by clicking as shown in above screen. Click on “**Submit**” button to complete the online application process.

**KARNATAKA JUDICIARY
RECRUITMENT MANAGEMENT SYSTEM
PRL. CITY CIVIL AND SESSIONS COURT, BENGALURU**

Home 07/10/2017

PRL. DISTRICT AND SESSIONS COURT, BENGALURU RURAL

Applied Post Name : STENOGRAPHER **Generated Date:**

Applicant Information 07/10/2017 20:04:24

Application No. CCC1779STG000008

1. Name of the Applicant	RAJA	
2. Father Name	KUMAR	
3. Gender	Male	
4. Date of Birth	20/06/1981	
5. Are you applying for Residual-Parent Cadre of Karnataka?	YES	
6. Are you applying for 371J Hyderabad-Karnataka region (Local Cadre)?	NO	
7. Category	General Merit (GM)	
8. Reservation Claimed		
Quota	a). Rural-NO b) Physically Challenged -NO c) Kannada medium -NO d) Displaced for Project -NO e). Ex-Servicemen -NO	

Candidates shall note down the “APPLICATION NUMBER” as shown in the above screen.

- 11 The candidates shall not upload any of these original or attested copies of documents / certificates at the stage of submitting the online application.
- 12 The candidates shall produce all the original Testimonials along with one set of photocopies at the time verification Tests/Viva-voce.
- 13 If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

Take a Copy of this Application Print and Preserve Yourself, Whenever it is necessary, You are supposed to Produce the same.

[print](#)

[close](#)

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Click on “Print” button to print the application submitted.

NOTE:- Candidates shall secure and display the printed application to the authority without fail.